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Date: 24/08/2025

Bodhraj alias Bodha and Others Vs State of Jammu and Kashmir

Court: Jammu & Kashmir High Court

Date of Decision: Sept. 3, 2002

Acts Referred: Evidence Act, 1872 â€" Section 27 Penal Code, 1860 (IPC) â€" Section 120(B), 302 Hon'ble Judges: Ruma Pal, J; Arijit Pasayat, J

Bench: Division Bench

Final Decision: Dismissed

Judgement